

FIR no.
PS

297/20
Pandaw Nafel

10.08.2020

Ld. P.O is on maternity leave.

Present: None.

Report be called for 11.8.2020.

(Balwinder Singh)
Link CMM (East)/KKD/Delhi/10.08.2020

BALWINDER
SINGH

Digitally signed
by BALWINDER
SINGH

Location: Delhi

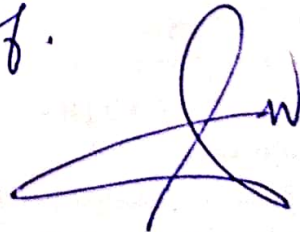
Date:
2020.08.10
17:01:22 +0530

11.08.2020

Present: Shri Pushpaet Arora, counsel for the applicant
(through VC).
IO is absent -

Status report received mentioning details of the case.
Contents apprised to the counsel. Set copy of the same be
sent via Email/WhatsApp to the counsel.

Application is disposed off.



10.08.2020

IN THE COURT OF
COURT, NEW DELHI.

Ld MM KKD

Case Fir No 297/20 Dt 21.06.2020, U/s 356/379/411/120-B/34 IPC PS Pandav Nagar East Delhi

S/Vs: - Khurshida W/o Mohd. Shareef R/o B-262 Shalimar garden
Sahibabad Ghaziabad (UP) age 40 Years **D.O.A 01-07-20**

Subject : Reply of application regarding No cases in which accused
Khurshida found involved

Hon'ble Sir,

It is submitted that on 21.06.20 complainant Ms Lakshita D/o Narender Kumar stated that her mobile phone was snatched by two persons ridding on a Motercycle. On her statement above case got registered and investigation was taken up. On 25/06/20, investigation of the above mentioned case was transferred from P.S Pandav Nagar to Spl Staff East Distt. On 01.07.20 on the basis of secret information, I (ASI Niraj Kumar Spl Staff East Distt.) along with staff apprehended the accused persons namely Mohd. Shareef S/o Sageer Ahmad, 2. Raiesh Ahmad@ Tariq S/o Mohd. Tahir and Khurshida W/o Mohd. Shareef R/o B-262 Shalimar garden Sahibabad Ghaziabad (UP) age 40 Years, carriers of notorious habitual receiver namely Faheem of stolen/snatched/robbed mobile phones and recovered **total 103 stolen/ snatched/ robbed mobile phones** from their possession, **out of them 09 mobile phones have been recovered from her purse/possession.** During the process of identification of owners of the recovered mobile phones from her possession, total 04phones were connected to 04 cases of snatching/robbery and theft in following cases:-

1. FIR NO. 703/20 U/s 392 IPC PS Sahibabad Ghaziabad UP
2. FIR NO 24/20 U/s 356/379 IPC PS Shakarpur Delhi,
3. e-fir 691/20 U/s 379 IPC PS Kotwali Delhi
4. e-FIR No-00635/20U/s 379 IPC Kashmiri Gate Delhi.

Report Submitted please

forwarded please.

Sham
11.08.2020

H/c spl. staff East Distt.

Niraj

ASI Niraj Kumar
Special Staff, East Delhi
Date: 11.08.2020

LD/MM/KKD.

IN THE COURT OF CHIEF METROPOLITAN MAGISTRATE,
KARKARDOOMA COURTS COMPLEX, DELHI
MISC APPLICATION NO. _____/2020

IN THE MATTER OF:

STATE

VERSUS

KHURSHEEDA

W/O SHARIF

R/O B-262,

SHALIMAR GARDEN MAIN,

NEW DELHI

.....APPLICANT/ACCUSED

F.I.R. NO. - ^{297/20}279/2020

U/S: 356/379/411/34 IPC

P.S.: PANDAV NAGAR

IN J.C 02.07.2020

APPLICATION ON BEHALF OF THE ACCUSED/APPLICANT
THROUGH HER PAROKAR SEKING DETAILS OF THE CASE IN
WHICH THE INVESTIGATION OFFICER HAS IMPLICATED THE
ACCUSED KHURSHEEDA

MOST RESPECTFULLY SUBMITTED:

1. That the applicant/accused are a Peace loving, law abiding citizen and is a permanent resident at the above mentioned address.

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